CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 165/MP/2023

Subject : Petition under Section 79(1)(f) of the Electricity Act, 2003 seeking

directions against KSEBL and TANGEDCO for release of amount due and payable towards the Bills dated 6.1.2022 along with LPS.

Petitioner : NTPC Limited

Respondents : TANGEDCO and anr.

Date of Hearing: 28.4.2025

Coram : Shri Jishnu Barua, Chairperson

Shri Ramesh Babu V., Member Shri Harish Dudani, Member

Shri Ravinder Singh Dhillon, Member

Parties Present: Ms. Priya, Advocate, NTPC

Shri Abhishek Nangia, Advocate, NTPC

Shri Aniket, Advocate, NTPC

Ms. Anusha Nagrajan, Advocate, TANGEDCO Ms. Akanksha Bhola, Advocate, TANGEDCO

Shri Prabhas Bajaj, Advocate, KSEBL Shri Rithvik Mathur, Advocate, KSEBL

Record of Proceedings

At the request of the learned counsel for the Petitioner requesting for an adjournment on the ground of personal difficulty (request letter submitted on e-filing portal), hearing in this matter was adjourned.

2. The Petition shall be listed for hearing on 10.6.2025.

By order of the Commission

Sd/-(B. Sreekumar) Joint Chief (Law)